

LOK SABHA DEBATES

LOK SABHA

Wednesday, December 8, 1993/
Agrahayana 17, 1915 (Saka)

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

[Translation]

SHRI JASWANT SINGH
(Chittorgarh): Mr. Speaker, Sir, I am very
sorry to put forward my views before you.
Prior to this I have given a notice for the
suspension of the Question Hour. I hum-
bly submit that we express our resent-
ment over the manner in which our lead-
ers have been arrested under false cases.
It was politically motivated. We are not....
Interruptions)

Mr. Speaker, Sir, our demand is very
clear. The Government have....** filed
politically motivated false cases against
our leaders. The hon. Judge had acquit-
ted them honorably in these cases at
Matatija.....

MR. SPEAKER: Nothing will go on
record.

SHRI. JASWANT SINGH: I am not com-
menting on the Judiciary. I am commenting on
the Government, how it is misusing the Judi-
ciary. I am not commenting on the Judiciary.
(Interruption)

False cases have been registered by the
C.B.I. I submit that CBI had first given the date
as 10th November. Then motivated by politics
it was changed to 7th of December. Why the
Government and the C.B.I. hesitated to regis-
ter the case the C.B.I. has again started the
case after one year. The same CBI has
suppressed the case of one crore rupees
without any investigation. *(Interruptions)*

You are keeping mum against the arrest
of leaders which was political motivated. If it
is not a misuse of power by the C.B.I. then, I
cannot understand the meaning of 'misuse',
I would like to tell you that how the CBI is being
misused. *(Interruptions)*

[English]

THE MINISTER OF STATE IN THE MIN-
ISTRY OF HUMAN RESOURCE DEVELOP-
MENT (DEPARTMENT OF YOUTH AFFAIRS
AND SPORTS) AND MINISTER OF STATE
IN THE MINISTRY OF PARLIAMENTARY
AFFAIRS (SHRI MUKUL WASNIK): Sir, he
can make his point after the Question Hour is
over. *(Interruptions)*

** Not Recorded

[*Translation*]

SHRI JASWANT SINGH: I have a submission. I would like to say. (*Interruptions*) My humble submission is that in the court, CBI said that they had already got bail in Matatila.....(*Interruptions*)

MR. SPEAKER: Whatever you are saying. I will allow you to say after 12.00 noon.

SHRI. JASWANT SINGH: I have only two demands. Today a great injustice has been done to us. (*Interruptions*)

[*English*]

I seek your protection, Sir. I have two simple requests to make to you.

[*Translation*]

My first submission is that false cases should be withdrawn. Until these are withdrawn, we will be regularly meted with injustice.

Mr. Speaker, Sir. My second request is that you should use your inherent powers. (*Interruptions*)

[*English*]

I appeal to you, Mr. Speaker, Sir, to exercise your inherent residuary power. I appeal to you, Mr. Speaker, Sir, for the sake of the preservation of the status and privilege of a Member of this House. (*Interruptions*)

[*Translation*]

I would request you to use your inherent power for an hon. Member, to be present in

the House. We can express our views thereafter. In this way our members can be acquitted of false and concocted cases. (*Interruptions*)

[*English*]

SHRI. NIRMAL KANTI CHATTERJEE(Dumdum): They have failed to disturb the country; now they are trying to disturb the House. (*Interruptions*)

[*Translation*]

SHRI. RAMVILAS PASWAN (Rosera): Please listen to us also. (*Interruptions*)

MR. SPEAKER: Please, if you are agitated over some issue and express your views, then we have different ways in this House to express these views. (*Interruptions*)

SHRI RAJVEER SINGH(Aonla): Mr. Speaker, Sir, we will not allow this House to run. There will be no proceedings today. (*Interruptions*) We are not accepting any procedure. (*Interruptions*)

MR. SPEAKER: Please, if you want to say something you are allowed to say that after the question hour is over.

(*Interruptions*)

11.09 hrs.

At This Stage Shri Rajveer Singh and Some other Hon. Members Came And Stood On The Floor Near The Table

(*Interruptions*)

MR. SPEAKER: The House stands adjourned to meet again at 12 noon.